

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-310(Pt.)/1993/1119/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti Selina Begum,  
District & Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati the 15<sup>th</sup> February, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/924/2021 dtd. 11.02.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 15.02.2021 along with station leave permission from the evening of 12.02.2021 to the morning of 17.02.2021, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-310(Pt.)/1993/1120/A, dated 15.2.2021**

Copy to:

1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

*Peter*